

मशकिल यह होती है हम एश्योरेंस देते हैं वे स्ट्राइक करते हैं।

MR. CHAIRMAN: Yes, Mr. Nirmal Chatterjee.

SHRI NIRMAL CHATTERJEE: Sir, is it the Government's view that the Chairman of the UGC should be monetarily compensated at a lower level than the Cabinet Secretary and is it the view of the Government that the Vice-Chancellors should be rated lower compared to the Secretaries to the Government of India?

SHRI P. V. NARASIMHA RAO: Sir, I would be in a position to explain all these things when we have the discussion.

MR. CHAIRMAN: Mr. Balaram.

SHRI N. E. BALARAM: Sir, the honourable Minister has already said that they are going to consider the whole Report. Sir, the Report contains two aspects. One is about the scales and the other is about the policy. Are they going to discuss the whole thing and finalise it or they will take up only one at a time? I am asking this question because the second part has many objections from the professors, etc.

SHRI P. V. NARASIMHA RAO: We will have to take decisions on all counts. Whatever the House would be particularly interested in we will certainly discuss. But, Sir, there cannot be any piecemeal decision. It will have to be a comprehensive decision.

MR. CHAIRMAN: All right. Next Question. Question No. 26. Mr. Ashok Nath Verma.

SHRI ASHOK NATH VERMA: Yes, Sir. Question No. 26.

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Irregularities in Construction Projects Undertaken by the Kendriya Vidyalaya Sangathan

26. SHRI ASHOK NATH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Comptroller and Auditor-General of India, in its report for the year 1984-85, has detected a number of irregularities in various construction projects undertaken by the Kendriya Vidyalaya Sangathan;

(b) if so, what are the details of those irregularities and the amount of losses incurred due to those irregularities; and

(c) what action Government have taken or propose to take against the erring officers responsible for those losses?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI):

(a) and (b) The Comptroller and Auditor-General of India in the report for the year 1984-85, which has already been laid on the Table of the Sabha, has pointed out instances of delays leading to escalation in cost and in some cases, infructuous expenditure.

(c) The systems and procedures pertaining to construction works are being streamlined in the light of observations made by the Comptroller and Auditor-General of India.